OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In partial modification of this office order No.DR.(Spl.Judges)/RACC/Gaz./2024/18548-18593/C dated 29th October, 2024 for performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names:-

S.No.	Name of Officer	Designation	Dates	Sunday/ Holidays
1	Ms. Neelofer Abida Perveen	Special Judge (PC Act)(CBI)-22	17.11.2024	Sunday
2	Ms. Sunena Sharma	Special Judge (PC Act)(CBI)-20	22.11.2024	•



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex,

New Delhi.

Dated, Delhi the 12

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Copy forwarded for information to :-

- 1. The Registrar General, High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

- 1. The Officers concerned.
- The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 4. The Director, Directorate of Enforcement, New Delhi.
- 5. The Director General (Prisons), Tihar Jail, New Delhi.
- 6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
- 7. The Website Committee, Tis Hazari Court, Delhi.
- 8. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
- 9. The In-charge, Computer Branch, RACC, New Delhi.
- 10. The Reader/P.S. to the undersigned.
- 11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi.